NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 28.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose *	Section	Name of the Parties M/s. / Mr.
IA 42/17 in	-	Hearing	Rule-4 of	Edelwiss Assets Reconstruction
CP(IB) No. 14 /			I&B	Co. Ltd., Vs Falcon Tyres Ltd.
BB/ 2017				

SL.	NAME (IN CAPITAL)	SIGNATURE	
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	
	Amvulla Vaeshini M-C TSM Cow Paubres	Rysondert	M. C. franche
0	1886073642		
,	Maritary Keishre.	Impledly - Applicant	28/8/19
	924219 0014	1-1	

Counsel for petitioner is absent. IA 42/17 is again listed for orders.

List it on 29.08.2017 for passing orders on IA 42/17. Counsel for respondent is present.

MEMBER (J)

MEMBER (T)